

1	2	3	4	5	6
33.	Chhattisgarh	1	1	1	0
34.	Jharkhand	2	5	6	2
35.	Uttarakhand	0	0	4	0
TOTAL :		142	124	147	39

Financial assistance to Rajasthan for Jail reforms

†1151. SHRI ASHK ALI TAK : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of financial assistance provided to the Government of Rajasthan by the Central Government in the last financial year for Jail reforms;

(b) whether any special financial assistance for the education etc. of the children of women prisoners has been provided; and

(c) if so, the amount of such assistance?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) No financial assistance has been provided to the Government of Rajasthan for jail reforms during the last financial year since the scheme of modernisation of prisons had expired on 31.3.2009.

(b) and (c) "Prison" is a State subject under List-II of the Seventh Schedule to the Constitution and Prison Administration is the responsibility of the State Governments. However, in order to provide facilities to the children of women prisoners an advisory dated 15.5.2006 was issued to all States/UTs. On 17.7.2009, a comprehensive advisory covering all aspects of prison administration has also been issued to all States/UTs.

Persons injured/killed in terrorist attacks

†1152. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons injured and killed in terrorist attacks in the country in each State and the names of terrorist outfits and the number of persons killed and injured by each of them;

(b) whether there has been decrease in the incidents of terrorist attacks during the last year; and

(c) if so, details thereof?

†Original notice of the question was received in Hindi.